

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.66 of 2011**

**Dated: 10<sup>th</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut Nigam Ltd & Ors. ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan & Ms. Sneha Venkataramani**  
**Counsel for the Respondent(s): Ms. Shikha Ohri for HPERC**

**ORDER**

**Admit.** Issue notice. Ms. Shikha Ohri takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 06.07.2011. Dasti service is permitted.

Post the matter on **06.07.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/ KS**